

to 1961 is not available. Fresh U.K. investments worth Rs. 36.92 crores were approved by the Government of India during the period 1962 to 30th September, 1965.

(b) No amount was remitted to the U.K. by way of repatriation of capital during the period January to March 1965. Information subsequent to March 1965 is not yet available.

(c) Government do not feel that the prospects of British investments in India are likely to be significantly affected as a consequence of this fact.

पानी की कमी के कारण फसलों को क्षति

*605. श्री प० सा० बाबूप्याल : क्या सिन्धुई और बिछतु मंत्री यह वक्ताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान को पानी देने के कलस्वरूप बना गहर तथा माछड़ा नहर क्षेत्रों में पानी की कमी के कारण उन क्षेत्रों में फसलों को काफी क्षति हुई; और

(ख) यदि हाँ, तो उन क्षेत्रों में पानी की कमी को दूर करने के लिये कोई उपयुक्त कार्यवाही न करने के क्या कारण हैं ?

सिन्धुई और बिछतु मंत्री (सा० कु० ल० राव) : (क) सिन्धु जल शक्ति के अधीन पूर्वी नदियों का पानी पाकिस्तान के साथ 1970 तक या ज्यादा से ज्यादा 1973 तक बाँटा जाना है। पानी की इस तकनीक से, जिस पानी को प्रत्येक भारत में प्रयोग में लाया जा सकता था उस में कमी होना स्वाभाविक है। गंगा नहर और माछड़ा नहर क्षेत्रों में सिन्धुई पर जो कुम्भाव पड़ा है वह मुख्यतः वर्षा के न होने और इस के परिणामस्वरूप नदी में कम पानी हाने के कारण पड़ा है।

(ख) उपर्युक्त पानी के उचित नियमन और नलकूपों को बना देने से कठिनाई कुछ हद तक कम करदी गई है।

Memorandum from C.G.H.S. Doctors

*606. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the C.G.H.S. doctors submitted a memorandum to the Prime Minister asking for his intervention in their case of service conditions and emoluments; and

(b) if so, the action taken in the matter?

The Minister of Health (Dr. Subbiah Nayar): (a) and (b). A memorandum was submitted to the Prime Minister by some officers of the Central Health Service. It was represented in the memorandum that there should be no qualifying test for promotion from Class II of the C.H.S. to General Duty Medical Officers Class I Grade. This matter had been considered by the Government of India earlier and it was decided that as a rule there should be a qualifying test with a view to ensuring in doctors promoted to Class I a certain minimum necessary professional competence.

Credit to Sudan

*607. Shri Yashpal Singh: Will the Minister of Finance be pleased to state:

(a) whether the discussion with the Government of Sudan to extend a credit of Rs. 5 crores for setting up industries has been finalised; and

(b) if so, the terms and conditions of the credit?

The Deputy Minister in the Ministry of Finance (Shri Kamadwar Sahu): (a) and (b). No, Sir. The terms and conditions of the credit are yet to be settled.